

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

16. C.P.(IB) -803(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2023**

**NAME OF THE PARTIES: Gulf Energy Maritime Services Private
Limited**

Section: 59 of Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Prachi Naik appeared for the Petitioner. Registry is directed to issue fresh notice to the Registrar of Companies intimating the next date of hearing. List the matter on **25.10.2023** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

08.09.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)